Agreement with USA for refuelling their aircrafts in India

67. SHRI JAGDISH PRASAD MATHUR.t

SHRI PRAMOD MAHAJAN:

Will the Minister of EXTERNAL AF-FAIRS be pleased to state:

- (a) whether India had entered into any Agreement with the U.S.A. regarding the grant of refuelling facilities for U.S. civil and military aircraft in India;
 - (b) if so, what are the detail thereof; and
- (c) whether the agreement was reviewed after the out-break of war in the gulf?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE AND THE DEPUTY MINISTER IN THE MINISTRY EXTERNAL **AFFAIRS** DIGVUAY SINGH); (a) No, Sir.

(b) and (c) Do not arise.

SHRI CHIMANBHAI MEHTA: The answer is extremely general and very vague in reply to this question. This House was misled by no less a person than the Prime Minister...

DR. RATNAKAR PANDEY: V. P. Singh.

SHRI CHIMANBHAI MEHTA: ... and, therefore, I asked a specific question whether in the past such refuelling was permitted; if so, by whom and when 'That is the real point. If you are saying V. P. Singh, you should have said it here very categorically. But you are not categorical. Therefore, I say put the whole record... (Interruption) We are not blind followers of anybody. Therefore, it is for you to put the whole record her; and make it very clear. My question is: Who permitted it and when was it permitted?

DR. RATNAKAR PANDEY: V. P. Singh.

SHRI CHIMANBHAI MEHTA: You are not the Prime Minuter. The Prime

f The question was actually asked on the floor of the House by Shri Jagdish Prasad Mathur.

Minister is sitting here. Let him answer that question. This is a very serious matter and it has affected us very adversely. If you say V. P. Singh had permitted it, let his name come here so that we will consider it. V. P. Singh categorically denied that recommended the refuelling (interruptions)

डा । रामाकर पाण्डेय : बी० पी० सिंह ...(व्यवधान) ... बोलते हैं। इस सामले में भी ... (व्यवधान) ... बोल रहे हैं, वे को कहते हैं, उसके िपरीत काम द:रते हैं ।

श्री समापति : अन-पालियासेट शब्द इस्तेमाल मध कीजिए।

SHRI CHIMANBHAI MEHTA: V. P. Singh has denied it. So let the Prime Minister say so; let him produce the record here. My question is: Are you prepared to put dow l the record here as to who permitted it and that air corridor and transit facility also includes refuelling? That also should be very specifically stated here. Who permitted it in the past When was it permitted? Thus; are my specific questions. Please answer them categorically.

THE **PRIME** MINISTER (SHRI CHANDRA SUEKDAR): The honour He Member is confusing two things. When I said that there is a norma! international practice that whenever a nation allows its air space to be used by another nation's air force, there is a rule all over the world that transit landing is essential and whenever there is a transit landing, there is a refuelling facility involved in it. It has nothing to do with giving permission, because, if you allow a plane to land, you also automatically allow it to refuel. About his question, as to who ordered it in the past, I said, Mr. Chairman-and I repent it today that whenever the refuelling facilities or any facilities were given, they were given by the Government of India and not by individuals. I shall not like to go into the past. (Interruptions)... Please hear me... (Interruptions)...

SHRI CHIMANBHAI MEHTA: Why should you not go into the past?..... (Interruptions).,.

SHRI CHANDRA SHEKHAR: Mr. Chairman, Sir, that is not the question... (Interruptions)... I ordered the refuelling and I am not going into the past. That is what I said and that is what I say... (Interruptions)...

SHRI CHIMANBHAI MEHTA: I am asking about the past. ..(Interruptions)...

SHRI CHANDRA SHEKHAR: I am not going to speak about the past... (Interruptions). because past things are not to be repeated in this House. It is neither to the credit of this ounlry, nor to the practice and traditor of the House. I shall not like to indulge in this type of gimmickry. I am not going to say who did it. I only say, Mr. Chairman, to the hon. Member that the answer would not be very pleasant to him. So I do not want to.. . (Interruptions).. . say. .. (Interruptions).,,

SHRI CHIMANBHAI MEHTA: I am prepared to hear unpleasant words... (Interruptions)...

SHRI M. S. GURUPADASWAMY: I have a point of order...(Interruptions)... Please permit me... (Interruptions)...

SHRI M. M. JACOB: I am objecting to the point of order. There is no point of order during Question Hour... (Interruptions)...

SHRI M. S. GURUPADASWAMY: All right, no point of order. You can treat it as a supplementary. I want to ask a question. The Prime Minister said that it will not be pleasant.. (Interruptions)...

SHRI JAGDISH PRASAD MATHUR: Sir, my name is also ther; and I should be called first... (Interruptions)...

MR. CHAIRMAN: Wait a minute... (Interruptions).. . I have asked Mr. Chimanbhai Mehta. If everybody jumps up, what can I do?.. (Interruptions)...

SHRI M. S. GURUPADASWAMY: Sir, I am concerned with a very small question.. . (Interruptions)...

MR. CHAIRMAN: Mr. Gurupada-swamjr, you are a senior Member. Please

sit down... (Interruptions)... Mr. Mehta, are your supplementaries over?... (Interruptions)

SHRI CHIMANBHAI MEHTA: supplementaries are there.. . (Interruptions) ... My spedfic question that was there in the main question was whether he was prepared to put the record here. He said, it is unpleasant for me. I tell him, I promise him, it is not unpleasant for me. it is unpleasant for me. 1 tell him, I pro-you have been misleading the nation and this House on this question. That is my question that has to be answered... (Interruptions). Why is he not puting the record here? That is the only point... (Interruptions)...

MR. CHAIRMAN: That is all right... (Interruptions)...

SHRI CHIMANBHAI MEHTA: Sir, my supplementaries still remain... (Interruptions)...

SHRI CHANDRA SHEKHAR: Sir, may I answer? The hon. Member is excited over a thing which does not exist. As I told you, there is no record and there is no agreement. An impress on has been created in this House-I do rot know on what basis-that there has been some agreement and some signature or some record is there... (Interruptions).. .1 say that it is according to the normal traditions and norms in respect of international flights. But a decision has been taken in the past and it has not been taken in the present. I shall not -say who took the decision. I said that the division was taken by the Government of India. It Is the Government of India which took 'he decision and it is not a person who took that decision.. . (Interruptions)...

SHRI CHIMANBHAI MEHTA No. no. Sir.. . (Interruptions).. . My supplementary has not been answered... (Interruptions).. .

MR. CHAIRMAN: No. Your tupplementary has been answered. You put your second supplementary... (Interruptions)

SHRI CHIMANBHAI MEHTA: Sir, my supplementary has not been answered. (Interruptions)..,

MR. CHAIRMAN: No; it has been answered. . (Interruptions)

SHRI CHIMANBHAI MEHTA: Please allow me, Sir.. (Interruptions),.,

MR. CHAIRMAN: No. Now, Shrimati Mira Das.. . (Interruptions).

SHRI CHIMANBHAI MEHTA: Please allow me, Sir (Interruptions'!..

SHR M. M. JACOB: Your question has been answered. We also want to put questions... (Interruptions)...

SHRI JAGESH DESAI: Your question has been answered. Ws also want to ask questions... (Interruptions)...

MR. CHAIRMAN: Now, Mrs. Mira Das.

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): Sir, you have given your ruling... (Interruptions)... Sir, you have given your ruling and you have already said that it has been answered and that it is over now and he has to accept it... (Interruptions)... Mr. Mehta, he has already given his ruling have you to accent only.(Interruptions)...

MR. CHAIRMAN: Yes, Shrimati Mira Das.

SHRIMATI MIRA DAS: Sir. there is no doubt that on the issue of refuelling of the American aircraft, the Government is totally isolated from the public opinion and there is not a single party or a single section of the Press which has has supported this act of the Government because it was so blatantly and crudely done against our police of nonalignment, peace and against war. So, I would like to know from the honourble Prime Minister as to when this was started. Secondly, I would also Ike to know whether it is a fact that the American war agents are sitting in the Delhi hotels and guiding the Government.. . (Interruptions)...

SHRI CHANDRA SHEKHAR: Chairman, Sir, the honourable Member has asked a question and they are insisting on it. In the present context, the refueling started in October, 1990, if she remembers the date. She can check up. Many times it was done.

It was started in October, 1990... (Interruptions)... Please hear me. (Interruptions) .Before that, a free corridor was given. It is against all norms of international practices. This was also done at the same time. If you want to know more details,... (Interruptions).I am not free to give those details... (Interruptions)....

SHRIMATI MIRA DAS: Sir, we are not satisfied... (Interruptions).. .Sir, I am not satisfied with the reply' by !he Prime Minister... (Interruptions)...

MR. CHAIRMAN: I cannot ask him to convince you.. .(Interruptions)... Yes, Mr. Mathur, . (Interruptions)...

श्री जगदीश प्रताद माथ्र : श्रीमान्, प्रधान मंत्री महोदय ने आज भी और बार-बार यह कहा है कि प्रैक्टिस थी, कोई एग्रीमेंट नहीं था । ... (व्यवधान) उन्होंने अभी यह कहा है कि प्रैक्टिस ग्रक्तूबर, 1990 में शुरू हुई । दोनों बातें कंट्राडक्टरी हैं । उनका यह कहना है कि न यह प्रैक्टिस थी ग्रौर उनका यह कहना है कि अक्तूबर, 1990 में हुआ, दोनों का मेल

श्री चद्रशेखर : हमने कहा कि इन द प्रेजेंट कांटरेक्ट ग्रक्तूबर में शरू हुई है यह कहा है।

श्री जगदीश प्रसाद माथर : कांटरेक्ट एक ही है। मैं फिर यह पूछना चाहना हुं कि यह प्रेक्टिम को दोबारा रिव्य करने के लिए प्रधान मंत्री ने पग कब उठाए जब यद णुरू हो गया। क्या यह यच है कि उन्होंने प्रेसे डेंट ब्रम अथवा अन्य किसी उच्च ग्रधिकारी में फोन पर बात-चेत की और उल्होंने विरोधी दल के नेताओं को भीटित में इसकी जानकारी पहते ही दे दी थी कि ग्रमरीका बंद करना चाहता है या न्हीं ?

श्री च द्रशेखर : सभापति में श्रापसे यह जानकारी जरूर देना चाहता हं कि कब, कोई तारीख नो नहीं निश्चित है लेकिन कि विरोध का के नेताओं से वात की थी यौर मने यह भी कहा था उन । कि उनकी इच्छा के अनुसार र फिलिंग बंद कर दी जाएगी । समय कब लगेगा

किससे क्या बात हुई ग्रार विरोधी दल के नेताओं से सैंन क्या-क्या बात की थी रसका जिल में नहीं करना चाहता !

श्री जगदीश प्रसाद माथर: उसके बाद भी गार मचता रहा । श्रापके कहते के बाद भी ...

थी चल्राखर: गोर तो प्रव भी मच रहा है, तो क्या किया जाए ?

ग्रह्मक्ष्य महोदय, में आनको बताउं कि शोर तो अज भी मच रहा है, तो उसके लिए हम क्या करें ?

श्री सभापति : माधुर जी, क्रापने दूसरा सवानातो पहीं पूछना ?

श्री जगदीश प्रसाद माथुर: अच्छा मेरे साबी को पुछने दिया जाए ।

श्री प्रमोद महाजन : समापति जो, मेरे प्रश्न के बारे में सरकार ने यह कहा है कि ईवन भरने के संबंध में भारत हार - ग्रमरीका में कोई समझौता नहीं है। अमी यहा कहा गया कि ग्रंतरां है व परंतरा के अनुपार जब विभान उत्तरता है, तो इंधन देना ही पड़ना है ग्रांप यह जात समझ में भी अगती है कि बिनान जनरने के बाद ईंधन न दें, तो बहीं रह जाएगा ग्रीर किने विमान हम मुंबई हवाई अडे पर रख सकते हैं। तेकिन इ।में विमान जो उतरता है, उतरने की अनुमति, उतरने के बाद ईधन भरना तो समझ में ग्रातः है, कोई वीज उत्तर जाए तो । लेकिन यह विमान जो उतरता है, इस प्रकार है खाड़ी युद्ध हो जाने के बाद, सड़ाक् त्रिमान उतरने की प्रनमति यह कौन सी इंटरनेशन 'परंपा है कि इस प्रकार की अनुमति देना सरकार के िए बंधनकारक है ग्रीर यह किस परंपरा का पालन है। रहा है ?

ग्रीर क्यां कम से कम युद्ध होने के वाद-त्रयोकि ग्रभी बताया गया कि अक्टबर में गह युद्ध शुरू हुआ था, लेकिन क्या यद शह होने के बाद इस पर कोई पूर्निवचार हुआ था ?

ं श्री सम्ब्रशंखर : मैंने पहले भी कहा था कि एडाक विमान उतरने की इजाजत नहीं दी गई थी । ट्रांसपोर्ट प्लेन में ग्रीर लडाक् निमान में ग्रंतर होता है। दासपोर्ट प्लोन को उत्तरने की इजाजत दी गई थी ग्रौर घायलों को वापिस ले जाने के लिए इजाजत दी गई थी । यह परंपरा भी उतनां ही सतत् है या चिरंतन है जितनी दूसरी परंपरा है।

जहां तक किसी विमान के उत्तरने का सवान है, हर दिमान जो बाहरी दश का उत्तरता है, उसको उत्तरने के िए अलग-अलग इजाजत दो जाती है और उसके लिए कोई सरकार के पास नहीं आना पडता है। एक बार कोई यहां का अधिकारी उसकी इजाजन देता है।

MR. CHAIRMAN; Shrimati Jayanthi Natarajan.

SHRIMATI JAYANTHI NATARAJAN: My question has already been asked. (Interruptions) I only wanted to know whether Prime Minister V. P. Singh did it. (Interruptions')

SHRI PRAMOD MAHAJAN: She is starting a new theory, who has done it? This is more important! (Interruptions)

SHRI PARVATHANENI UPENDRA: Sir. the hon. Prime Minister said that there are no written orders on the file in regard to this refuelling. But how could you say that there is a blanket permission given? What does he mean by blanket permission when there is no writing on the file? As far as I know, these instructions or permissions are conveyed by the Principal Secretary to the Prime Minister orally. This is the practice which I have heard. If you have got anything, documentary evidence, you should produce and say that on such and such date there was a written order. But, on the one side, he said there is no written order, on the other he said that there is blanket permission. What does he mean by blanket permission?

SHRI CHANDRA SHEKHAR: Mr. Chairman, Sir, again the seems to be

some confusion. I said there is no agreement. If the permission is given, there will be some record somewhere. There is nothing without a record or without a file. There must be some endorsement by some officer at that level. It is not always at the level of the Prime Minister or the Prime Minister's Secretariat. What Mrs. Jayanthi Natarajan said I did not say. I said: the Government. I did not say that Mr. V. P. Singh gave the order. You don't get confused about it. Her question is not my answer. (Interruptions). So don't suffer from any guilty conscience. (Interruptions) I have never said that. I said that is is the Government of India. At what level it was done I do not want to go into it, nor have I gone into it. I said that this type of agreement is not there. But some record must be there.

डा॰ झ रार श्रहमद: मानतीय समापित जी, सरकार ने ईंधन देने की स्विधा धंद कर दी, इसके लिए में सरकार की धन्यवाद देना चाहता हूं। लेकिन एक बात के संबंध में विरोधाभास है।

जिस तिथि को ईधन देना वंद करने का समाधार, समाधार पत्नों में छना, ठीक उसी दिन उन्हीं समाधार पत्नों में यह भी सूधना यी कि अमरीका ने ईधन नेने ने अब मना कर दिया है।

तो यह दोनों वातें अपने आप में विरोधाभास रखती हैं। पहले अगर हमने ईधन देगा बंध करने के आदेश दे दिए तो, अमरीका के यह कहने की कोई इम्पोर्टेंस नहीं रह जाती कि अब हमें ईधन नहीं चाहिए। और यदि अमेरिका ने यह पहले कह दिया कि हमें ईधन नहीं चाहिए तो फिर हमारा ईधन दनें की सुविधा बंद कर देने का कोई मतलब नहीं रह जाता। तो हमां पहले आदेश ईधन बंद कहने के निकाले या अमेरिका ने पहले मना कर दिया? और यधि हमां आदेश निकाले तो किस भाषा में निकाले और अमेरिका ने पहलें मना किया तो किस भाषा में किया?

श्री समापति : ग्रंग्रेजी में किया, हिन्दी में किया, वह सब बताइए । श्री चन्द्रशेखरः ग्रयध्था महोदय, में समझता हूं कि यह कोई सवाल नहीं है, जिसका में जवाब दूं मैंने कहा कि जब उनका जहाज श्राएमा नहीं तो फिर ईंधन किसको दिया जाएमा। जब उनका जहाज नहीं श्राधा तभी हमने ईंधन नहीं दिया श्रीर कोई जहाज था जाए तो उसकी ईंधन नहीं देंगे, यह मैंने नहीं कहा श्रीर में कहने वाला भी नहीं हूं।

श्रध्यक्ष महोध्य, में एक बात बताऊं जिस समय लड़ाई बल रहें' थें', 24 दें भों के उपर से हमारे एयर फोर्स के जहाज उड़ रहे थे। मानतीय तनस्य ऐसा मानते है कि जैसे किसी को दें दिया तो हमने बड़ा भारी उपकार कर दिया या श्राहम समर्पण कर दिया। लड़ाई के बिना भी हमारी एयर फोर्स के जहाज 12-16 दशो पर लगातार उड़ते रहते हैं और उनको लगातार यह सुविधाएं दी जाती रहती हैं दूसरे दें भों से। हम लोग एक सवाल को, जिसका कोई श्राधार नहीं है, इतनी बड़ी समस्या बनाकर बैठे हए है।

SHRI SUKOMAL SEN: Sir, the Prime Minister has tried to wriggle out from the mess he has created himself. Sir, it has further exposed him. He has said that in the present context, refuelling started from October, 1990. But I would remind the Prime Minister that war started on 17th January, 1991, in the early morning. Though, according to him the refuelling started in October, even after the practical beginning of the war, why refuelling was not stopped by this Government? Then, Sir, even after the Prime Minister said that he has stopped refuelling there are pictures in the newspapers that refuelling was being done in Sahar airport. I would like to know from the Prime Minister when he **ordered to** stop refuelling and whether after his order there was any refuelling in Sahar airport or any other airport in the country.

SHRI CHANDRA SHEKHAR: Mr. Chairman, Sir, I want to say that I said

in my speech while having a discussion on this point that when the war started, there was an opinion in this country that we could have stopped it, and the Government did not stop it at that time. That 1 have.

SHRI SUKOMAL SEN: Why?

SHRI CHANDRA SHEKHAR: Because I did not consider it necessary. That is why I say. (Interruptions). Let me say first because people are asking so many questions. There is no formal protest excepting a statement from Saddam Hussein's Foreign Office. To this day, there is not a formal protest even from Iraq, excepting a statement issued by their Foreign Officer. Our Members are more concerned... (Interruption)... in the process of refuelling. That is the exact position today Not one country which is supporting Saddam Hussein has registered any protest to the Government of India. But I do not go. (Interruptions).

SHRI CHATURANAN MISHRA: The protest has come from Iraqi embassy.

SHRI CHANDRA SHEKHAR: Mr. Fotedar knows about the Foreign Office more than I know it. So.

SHRI MAKHAN LAL FOTEDAR: The question is not whether Mr. Saddam Hussein has asked or not. The question is whether you are following the nationally accepted policies of the Government. That is the point.

SHRI CHANDRA SHEKHAR: You neither understand the nationally accepted politicies nor do you know what we should follow. (*Interruptions*). This is what I am saying. I have not deviated...

SHRI MAKHAN LAL FOTEDAR: You haw deviated.

SHRI CHANDRA SHEKHAR; I have not deviated. You do whatever you like. I have not deviated from the nationally accepted policy. Mr. Chairman, Sir, there may be a wrong judgement, you can say. But there is no deviation from the nationally accepted policy and there is nothing like a nationally accepted policy about such matters of refuelling or allowing planes to ... (Interruptions) Mr. Chairman, Sir, I went on emphasising in this House that nationally accepted 'policies are non-alignment, nationally accepted policies are friendship with Arab countries, nationally accepted policies are that we shall not allow anybody to use our area for war purposes. All these things were taken into consideration. If there is some difference of emphasis, I say that you are totally justified about your criticism of the Government. And I have well taken the criticism of the Government. But there is no deviation of the nationally accepted policy.

SHRI DIPEN GHOSH; Sir, his question has not been' answered. When the Prime Minister has ordered the stopping of the refuelling, even after his order, wheter refuelling was done. That was his question.

SHRI CHANDRA SHEKHAR: Mr. Chairman, Sir, again I say there was no order. There was a suggestion that now the refuelling will not be possible in this country because of the political opinion. That also I have said in my speech. This is not an order because refuelling was not allowed by an order. So refuelling was not stopped by an order.

SHRI SUKOMAL SEN: Now the question here is, he has not ordered stopping refuelling; only the US Government stopped it.

AN HON. MEMBER: What is wrong in it?

SHRI DIPEN GHOSH; The wrong is that Washington dictates the policy of India. (Interruptions).

SHRI CHANDRA SHEKHAR: If a man has got dictation from other countries . . (Interruptions).

SHRI DIPEN GHOSH: Washington will decide whether her war planes will get refuelling from India or it will be decided by the Indian Government?

SHRI CHANDRA SHEKHAR: No, the Government of India will decide and the only other force is the people of India and no other force.

MIR. CHAIRMAN: Question No. 64.

SHRI M. S. GURUPADASWAMY: I have been waiting here. I thought you would call me.

MR. CHAIRMAN: So many persons are waiting.

SHRI M. S. GURUPADASWAMY: Now, will you permit me or not?

MR. CHAIRMAN: I have passed on to $\,$ Q. No. $\,$ 64.

SHRI RAJ MOHAN GANDHI: May we welcome the safe return of Shri Digvijay Singh.

SHRI CHATURANAN MISHRA; The statement is there.

SHRI G. G. SWELL: The statement has been laid on the Table of the House.

MR. CHAIRMAN: Let him read the answer.

श्री चलुरानन मिश्रः श्रान्सर तो दे दिया गया है हम लोगों को।

श्री समापति : ग्रांन्ली क्वेम्बनर को धिया जाता है, बाकी को नहीं।

श्री चतुरानन मिश्रः श्रग टाईम किल्पिकरना हैतो मुझको....(व्यवधान)

श्री सभापति : टाईम किलिंग का स्थाल ही नहीं है। इतने पुराने आदमी हैं आप, भिफ जो क्येंग्चन करता है उसको क्या जाता है। आस्सर आफो मिल गया तो क्या दुनिया की मिल गया? उनको अवाब उढ़ने दीडिये।

Initiatives taken by Government for averting the war in *the*. Gulf

64. SHRI CHATURANAN MISHRA:t

SHRI SARADA MOHANTY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) what initiatives were taken by Government at various levels to avert the War in the Gulf; and
- (b) what measures are being taken by Government to stop the war and also for a peaceful settlement of the dispute including the issue of Israeli occupied Palestinian territories?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE AND THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFARS (SHRI DIGVIJAY SINGH) (a) India took a series of initiatives at bilateral and multilateral levels to avert war in the Gulf. These included Prime Minister's contacts with Heads of States concerned, consultations with a number of countries by the then External Affairs Minister and the Deputy Minister for External Affairs as well as our close participation in peacemaking efforts at United Nations Security Council and Nonaligned Movement.

(b) Government .are. persisting with efforts in the United Nations Security Council and in the Nonaligned forum to bring an end to the Gulf conflict and bring about a peaceful settlement.

Government are also actively pursuing efforts for a just and honourable settlement of the Palestine problem, in keeping with India's consistant and principled position in this regard.

t The question was actually asked on the floor of the House by Shri Chatura-nan Mishra.'